This Press N n<sub>e</sub> did not contain any special condition tor drug industry. In view of the DUR Policy and special problems faced in the drug industry ihe scheme of recognition of installed capacities was brough by the Government as close to the parameters of the Drug Policy as possible through this Ministry's Press Note dated 18th October, 1981. The provisions of tht Press Note dated 17th October, 1981 were subsequently made applicable to the Schemes of re-endorsement announced by Ministry of Industry in April, 1982 ai d April, 1983.

Written Answers

181

The Press Not j dated 17th October, J981 provides th it while recognising installed capacity f t formulations, i condition will be imposed that, where the ratio exceeds the prescribed ratio of 1:10 or 1:5 as the ca e may be, the company will have to achieve the prescribed ratio within a period at two years and that in case a company is unable to attain the prescribed ration within a period of 2 years it would e obligated; as far as possible; to expert the excess production of formulations t 1 it attains the ratio.

Before issung tie Press Note the Government took all he relevant aspects into consideration.

## Working Group's recommendations for ratio parameter between intermediates ami 'bulk drags

768. SHRI CHANDRASEKARA REDD V: DR. JOSEPH LEON D'SOUZA:

Will the Minster of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it i a fact that the working Group on Industrial Approval has recommended that fl|r the purpose of ratio parameters, intermediates should be treated, on par with the bulk drugs;
- (b) what are the reasons for such recommendations and how it is going to be ensured that correct ex-factory value would be taken into consideration for the ratio parameters, particularly when there

is no price control on the drug intermediates: and

to Questions

(c) what are the names of drug intermediates currently produced in the country which are proposed to be taken on par with bulk drugs for the purpose of ratio parameters?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) to (<0 The report submitted by the Working Group on Industrial Approvals> set up under the aegis of National Drugs & Pharmaceuticals Development Council, is yet to be considered by the Council. Government intend to announce the decisions on various Policy issues after receipt and consideration of the recommendations of the NDDC.

## Import of raw materials by M/s. German Remedies

- DR. (SHRIMATI) NAJMA 769. HEPTULLA: WiH the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
- (a) what are the raw materials imported by M/s. German Remedies from their principals and what is the quantity imported and CIF value during the last three years, year-wise;
- (b) whether there is any other company or agency having direct and indirect connection with German Remedies, if so, what are the details thereof and the names of Directors and Partners with the names of activities:
- (c) whether there is any non-resident foreign national working in German Re medies; if so, since when:
- (d) the time upto which his extension of stay has been approved by Government and whether any permission for repatriation of money has been allowed to this foreign national under FERA by the Reserve Bank of India; if so, the details thereof; and
- (e) what are the reasons for approving the stay of the foreign national for such a